

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 6415/2025

RAJ HIND YADAV & ANR.

Appellant(s)

VERSUS

ORIENTAL INSURANCE COMPANY LTD. & ORS.

Respondent(s)

[Only D. No. 24366/2025 is listed under this item]

WITH

Diary No(s). 24366/2025 (XI)

IA No. 147606/2025 - CONDONATION OF DELAY IN FILING

IA No. 147608/2025 - EXEMPTION FROM FILING O.T.

Date : 12-02-2026 This appeal was called on for hearing today.

For Appellant(s) :

Mr. P. N. Mishra, Adv.
Mr. Mithilesh Kumar Mishra, Adv.
Mr. Amulya Dev Mishra, Adv.
Mr. Ashish Kumar Mishra, Adv.
Mr. Umesh Dubey, AOR

For Respondent(s) :

Ms. Kritika Agrawal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Diary No(s). 24366/2025

Counter affidavit has already been filed by respondent
No.1.

Ld. Counsel for the petitioner to take necessary steps
for service on respondent No.2 by 26.2.2026, as a last

contd..

opportunity. If steps are taken as above, notice be issued immediately and list on 18.3.2026, else Registry to process the matter for listing before the Hon'ble Judge in Chambers for necessary directions.

Let copy of the ROP be furnished to the concerned AOR for information and compliance.

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SUJATA SINGH
Registrar